

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:2819
ANSWERED ON:14.03.2011
ANTI DUMPING MECHANISM FOR STEEL IMPORTS
Maadam Shri Vikrambhai Arjanbhai

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government has received representations from Public Sector steel companies to evolve a time-bound anti-dumping mechanism to curb the rising cheap steel imports;
- (b) if so, the details thereof and the reaction of the Government thereto; and
- (c) the plan formulated by the Government to strengthen the anti- dumping duty/mechanism on steel imports and to check its impact on indigenous companies?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a):Neither the Directorate of Anti-Dumping & Allied Duties (DGAD) nor the Ministry of Steel has recently received any representations from Public Sector steel companies to evolve a time-bound anti-dumping mechanism to curb the rising cheap steel imports.

(b):Does not arise

(c):Anti-dumping investigations are conducted by DGAD normally on the basis of the applications filed by the domestic industry with prima-facie evidence of dumping of goods in the country, injury to the domestic industry and causal link between the dumped goods and injury to the domestic industry. Such applications submitted by domestic industry are processed as per the procedures and within the time limits specified under the Customs Tariff Act, 1975, as amended and the rules made thereunder. These laws are in consonance with WTO's Agreement on Anti Dumping. Under these laws, the Designated Authority has to complete the investigation within 12 months period from the date of initiation (extendable by another 6 months in special circumstances) and notify the final findings recommending to the Central Government, wherever appropriate, the amount and form of anti-dumping that is sufficient to remove injury to the domestic industry. As such, a time-bound anti-dumping duty/mechanism already exists.